

Patna High Court, Patna
Notice

The following 19 (Nineteen) Candidates have been selected for temporary engagement as Computer Knowing Mazdoor (Skilled Mazdoor) on daily wages basis in the establishment of this Court, pursuant to this Court's notice dated 22.01.2016 :-

Sl. no.	Application no.	Name of the Candidate	Father's / Husband's name
1	2	3	4
1.	102	RAHUL KUMAR	SRI SURESH SINGH
2.	6734	VIJAY KUMAR JHA	SRI PREMCHANDRA JHA
3.	4913	MD REYAZ ANSARI	SRI MD SHAFIQUE ANSARI
4.	7034	UJJAWAL KUMAR	SRI RAM PRAVESH CHAUDHARY
5.	2853	GAURAV KUMAR VERMA	SRI KISHORE KR. VERMA
6.	750	SOHAN KUMAR DAS	LATE HEMANT KUMAR DAS
7.	4739	NAVIN KUMAR	SRI RAMESH MAHTO
8.	5768	VIKASH KUMAR	SRI YUGUL KISHORE PRASAD
9.	2341	DWIJA	SRI SHIV PYAR TRIPATHI
10.	7554	VED PRAKASH SHASHI	SRI RAM NIWAS PRASAD
11.	7577	NOORJABI PRAVEEN	SRI MD NOOR ALAM
12.	3710	RAKESH KUMAR SRIVASTAVA	SRI PRAMOD KUMAR SRIVASTAVA
13.	2740	NEHA KUMARI	SRI BRAJ MOHAN MISHRA
14.	260	SHASHANK SUMIT	SRI SHANKAR KUMAR
15.	724	BINU VARGHESE	SRI M.S. VARGHESE
16.	828	OMKAR	SRI RAM SIHASON SINGH
17.	2220	NISHANT KUMAR	SRI VINOD PRASAD SINGH
18.	5832	PANKAJ KUMAR	SRI MAHENDRA YADAV
19.	2331	SHRUTI KUMARI	SRI DHARMENDRA KUMAR

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters are being issued through Registered Post.


This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted :-

- (1) Original / Provisional Certificate of Matriculation or equivalent.
- (2) Original / Provisional Certificate of +2 / Intermediate or equivalent and above educational qualification, if any.
- (3) Original Certificate of Diploma in Computer Applications.
- (4) Photocopies of all the certificates as asked for above and also the photocopy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (5) Self declaration of criminal antecedent or pending criminal case, if any, on affidavit sworn by the Candidate.
- (6) Original Medical Fitness Certificate from any Asstt. Civil Surgeon.

Date :- 25.10.2016


Registrar General
Patna High Court, Patna